GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:5781 ANSWERED ON:29.04.2015 NUCLEAR RESEARCH FACILITIES Chavan Shri Harishchandra Deoram

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the details of nuclear research facilities in the country and the budgetary allocation made during the current financial year to the research facilities:
- (b) whether the Government proposes to increase the number of nuclear research facilities in order to meet the demands in the country;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) The nuclear research facilities in the country under the Department of Atomic Energy are the following:
- (i) Bhabha Atomic Research Centre(BARC), Mumbai
- (ii) Indira Gandhi Centre for Atomic Research (IGCAR), Kalpakkam
- (iii) Raja Ramanna Centre for Advanced Technology (RRCAT), Indore
- (iv) Variable Energy Cyclotron Centre (VECC), Kolkata
- (v) Institute for Plasma Research (IPR), Gandhinagar
- (vi) Saha Institute of Nuclear Physics (SINP), Kolkata
- (vii) Institute of Physics (IoP), Bhubaneswar
- (viii) Tata Institute of Fundamental Research (TIFR), Mumbai

The proposed budgetary allocation during the financial year 2015-2016 for these facilities is `6018.95 crore.

- (b)&(c) Under the XII Plan project, the Government proposes to set up new nuclear research facilities in the country under the Department of Atomic Energy, at the following places:
- (i) BARC new campus at Visakhapatnam
- (ii) Global Centre for Nuclear Energy Partnership (GCNEP) at Bahadurgarh, Haryana
- (iii) India based Neutrino Observatory (INO) at Madurai, Tamil Nadu
- (iv) TIFR new campus at Hyderabad
- (d) Necessary detailed project reports have been prepared, land acquisition process has been completed and initial phase of construction work has started with respect to
- (i) and
- (ii) of part (b) and (c) above.

The project at (iii) of part (b) and (c) above has been approved and sanctioned.